

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.406
IB/1624/ND/2018

IN THE MATTER OF:

Mr. Shakti Sharma	...	Applicant
Versus		
Schneider Prototyping India Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 27.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Nalin Kohli, Adv., Mr Saurajay Nanda, Adv.,
Ms. Nimisha Menon, Adv., Ms. Alexandra
Celestine, Adv. & Ms Lovina Ropia, Adv.

ORDER

Ld. Counsel for the respondent submits that they are interested to close the matter by way of making the payment/settlement with the petitioner.

Let the matter be fixed for further proceedings on **10.10.2022**.

-sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Amit

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)